

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 7**  
**CA(CAA)-36(PB)/2019**

**IN THE MATTER OF:**

Aircity Footcase Pvt. Ltd.

With Ishmi Enterprises Pvt. Ltd.

**SECTION : UNDER SECTION 230-232**

.....Petitioner

**Order delivered on 14.03.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. H.C SURI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the applicant -

**ORDER**

No one has put in appearance on behalf of petitioner. In the interest of justice, hearing is deferred to 11.04.2019.

*Sd/-*

**(M. M. KUMAR)**  
**PRESIDENT**

*Sd/-*

**(H.C SURI)**  
**MEMBER (TECHNICAL)**